

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &  
IA NO. 25 OF 2015 & IA NO. 216 OF 2016**

**Dated: 23<sup>rd</sup> September, 2016**

**In the matter of :**

**Gujarat Gas Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

**ORDER**

The Court has not assembled today. As agreed by the parties, list the matter on **25.11.2016.**

**Court Master**

vg